

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**RAJYA SABHA**  
**QUESTION NO 09.11.2010**  
**ANSWERED ON**

**DISPUTE OVER SHIFTING OF GREENFIELD AIRPORT AT NAVI MUMBAI .**

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Shri Ishwarlal Shankarlal Jain

Will the Minister of CIVIL AVIATION be pleased to state :-

- (a) whether the dispute over shifting of proposed Greenfield airport of Navi Mumbai in Maharashtra has come to an end;
- (b) if so, the details thereof;
- (c) whether this Greenfield airport project has got environmental clearance;
- (d) if so, the details thereof; and
- (e) if not, by when it likely to get clearance?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

( SHRI PRAFUL PATEL )

(a),(b),(c),(d)&(e) For setting up of a Greenfield airport through Public Private Partnership at Navi Mumbai Maharashtra `in principle` approval, subject to certain conditions, was conveyed by the Government of India to the Government of Maharashtra on 6th July, 2007. The project proponent, City and Industrial Development Corporation of Maharashtra limited (CIDCO) an agency of Government of Maharashtra has submitted the Environment Impact Assessment (EIA) Study Report to Ministry of Environment and Forests (MoEF) for grant of environmental clearance to the proposed Navi Mumbai International Airport (NIMA) Project. The proposal for environmental clearance to the proposed NIMA project is under consideration of MoEF.